GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 1209 ANSWERED ON 10.12.2025

PANCHAYAT ENTERPRISE SUITE (PES) AND GRAM PANCHAYAT DEVELOPMENT PLANS

1209 SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether the Ministry has examined the accuracy and reliability of the automated algorithms used in the Panchayat Enterprise Suite (PES) for classifying village assets;
- (b) whether the Ministry has reviewed field inspection notes from State Quality Monitors in the State of Uttar Pradesh and whether these indicate recurring gaps or discrepancies in the implementation of Gram Panchayat Development Plans; and
- (c) the corrective measures or guidance being considered to improve the accuracy of PES asset classification and strengthen Gram Panchayat planning and monitoring, particularly in the State of Uttar Pradesh?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c) The applications developed under the Panchayat Enterprise Suite (PES), namely PlanPlus, ActionSoft, PRIASoft, AreaProfiler and the National Asset Directory, have been amalgamated and subsumed into eGramSwaraj, a unified online platform launched by the Hon'ble Prime Minister on 24th April, 2020 to strengthen transparency, efficiency and real-time governance in Panchayats. The platform provides end-to-end digital support for formulating Gram Panchayat Development Plans, accounting, asset management, and reporting by Panchayats with respect to Central Finance Commission devolution grants.

Panchayat is a State subject, and the State Government is responsible for the progress and quality of works executed using Central Finance Commission devolution grants.

The Ministry continuously strives to improve the performance and reliability of eGramSwaraj through periodic technical assessments, validation checks and structured reviews of system functionalities. This includes examining the accuracy of rule-based automated processes, such as asset categorisation, which depend on both system validations and the quality of data entered at the Panchayat level. Feedback received from States/UTs is regularly analysed to identify gaps and strengthen data quality, asset information and planning processes.

Further, the Ministry remains in active consultation with State users and other stakeholders to assess system responsiveness, address discrepancies reported from the field and incorporate

improvements based on user feedback. Capacity-building initiatives, regular advisory communications and enhancements to system-level validations are being undertaken to support accurate asset reporting and more robust Gram Panchayat planning and monitoring across the country, including in the State of Uttar Pradesh.
